

National Company Law Tribunal

Allahabad Bench

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CP No. 404/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2018

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. Vs. Shiva Continental Pvt. Ltd and Ors

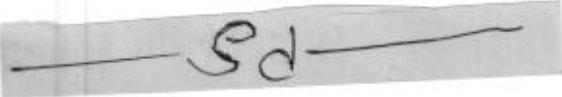
SECTION OF THE COMPANIES ACT: 241/242

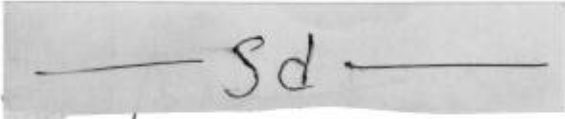
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP No. 404/ALD/2018

It is represented that the counsel for the petitioner is met with an accident today morning in Allahabad and requested time on 18th December, 2018.

Dated: 05.12.2018


SAROJ RAJWARE,
MEMBER (T)


BIKKI RAVEENDRA BABU
MEMBER (J)